GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 5465 ANSWERED ON 03RD APRIL, 2025

MOVEMENT OF OVERSIZED CONSIGNMENTS ON NHS

5465. SHRI RAJABHAU PARAG PRAKASH WAJE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has acknowledged the increase in mechanized farming and the need for larger farming machines such as harvesters to access all fertile lands;
- (b) if so, whether structures like Light Vehicular Underpasses (LVUPs), Vehicular Overpasses (VOPs) and Pedestrian Underpasses (PUPs) on expressways and National Highways (NHs) are restricting their movement, if so, the details thereof;
- (c) whether the Government has taken note of the growing demand for oversized consignments due to industrial expansion;
- (d) if so, whether the proposed VUPs, LVUPs, VOPs, Road Over Bridges (ROBs) and grade-separated junctions are limiting their transportation and hindering development, if so, the details thereof;
- (e) whether the Government recognizes that the lack of service roads in rural or less populated areas along expressways is restricting local movement and development, if so, the details thereof; and
- (f) whether the Government has conducted any study on the economic impact of limitations in oversized consignment movement and large cultivation equipment, including increased transportation costs, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes, sir.
- (b) National Highways and Expressways are designed and constructed to carry traffic carrying loads in vehicles of specified dimensions as per norms for efficient and economical transport of goods and passengers. However, keeping in view the developmental needs of the country, movement of Overweight/Over Dimensional Consignments (OWCs/ODCs) carrying industrial goods on National Highways (NHs)/Expressways is allowed in accordance with established policy. National Highways and Expressways also have provisions of vehicular under/overpass at the intersection of National Highways, State Highways, Major District Roads and across other categories of roads as per site requirements to maintain continuity for local traffic and facilitate the movement of agricultural machinery. Vertical clearances of Light Vehicular Underpasses (LVUPs), Vehicular Overpasses (VoPs) and Pedestrian Underpasses (PUPs) are provided as per the applicable Indian Roads Congress codal provisions and the extant policies of the government as well as site requirements to have un-restricted movement of larger farming machines such as harvesters to access all fertile lands.
- (c) , (d) and (f) The Government has established mechanism for grant of online permission for movement of Overweight/Over Dimensional Consignments (OWCs/ODCs) carrying industrial goods on National Highways (NHs) based on analytical study and also issued policy for design of structures such as Bridges, VUPs, LVUPs, VOPs, Road Over Bridges (ROBs) and grade-separated junctions with special loading catering for uninterrupted movement of OWCs/ODCs as well as prevention of damage to any associated structures.
- (e) Expressways are designed in conformity with Indian Roads Congress Guidelines IRC: SP: 99-2023 'Manual of Specifications & Standards for Expressways'. It has the provision of access path for all along the expressways for local movement.
